

[Secretary-General]

passed by the Lok Sabha at its sitting held on the 26th August, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (v) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th August, 1987, agreed without any amendment to the Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 25th August, 1987."

12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Minutes

[Translation]

SHRIMATI SUNDERWATI NAWAL PRABHAKAR (Karol Bagh): I beg to lay on the Table Minutes (Hindi and English versions) of the Thirty-seventh to Forty-first sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.31/2 hrs.

PETITION RE: NATIONALISATION AND
DEVELOPMENT OF SHIPPING INDUS-
TRY OF ITS WORKERS AND
EMPLOYEES

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur): I beg to present a petition signed by Shri Rampada Chakravorty, General Secretary, All India Confederation of Mercantile and Commercial Employees, Calcutta and other representatives of various Unions regarding nationalisation and development of shipping industry and protection of interests of its workers and employees.

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar): What a Champion of the national language?

PFOR. MADHU DANDAVATE (Rajapur): Was it Hindi or Bengali?

SHRI S. JAIPAL REDDY: It was a mixture of both.

MR. DEPUTY SPEAKER: Both, I think!

12.04 hrs.

REGIONAL RURAL BANKS (AMEND-
MENT) BILL

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI